

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-131/1994/6606/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District and Sessions Judge,
Dhemaji.

Dated Guwahati the 14th November, 2018.

Sub: **Cancellation of Casual leave.**

Ref:- Your letter No. DJDH/3470/18, dtd. 02.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for cancellation of 1 (one) day Casual Leave on 20.09.2018, has been granted/~~rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Rohar